

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1482 of 2019

IN THE MATTER OF:

**Concast Steel & Power Ltd.
(In Liquidation)**

...Appellant

Versus

MSTC Ltd.

...Respondent

Present:-

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Mr. Ekta Bhasin, advocate.**

For Respondent: Mr. Abhijeet Sinha and Mr. Saikat Sarkar, Advocates

O R D E R
(Virtual Mode)

03.11.2020 Learned Counsel for the Respondent partly heard.

List the Appeal for further arguments **on 06th November, 2020 at 12:00
Noon.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

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